

RAJASTHAN HIGH COURT, JODHPUR

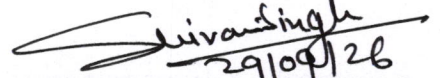
:: ORDER ::

No. : 12/S.O./2026

Date : 29.09.2026

In supersession of order No. 05/S.O./2024 dt. 16.02.2024 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Arun Monga**, Judge, Rajasthan High Court, Jodhpur as Chairman of the Rajasthan High Court Legal Services Committee, Jodhpur, under Section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER

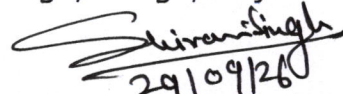

29/09/26
REGISTRAR (ADMN.)

No. : Gen/XV/06/94 (Sep.) - II/2350

Date : 29.09.26

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Mr. Justice Arun Monga, Judge, Rajasthan High Court, Jodhpur.

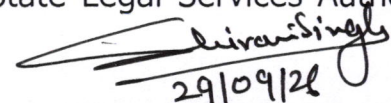

29/09/26
REGISTRAR(ADMN.)

No. : Gen/XV/06/94 (sep) -II/ 2351

Date : 29.09.26

Copy also to the following for information and necessary action:-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
03. All the Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. The Registrar -cum- CPC, Rajasthan High Court, Bench Jaipur for uploading the same on official website.
06. All Joint Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.


29/09/26
REGISTRAR(ADMN.)